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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI**  
**NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
**SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/201/2016

**NAME OF THE PETITIONER(S)** : CMK Subramaniam & 4 Others

**NAME OF THE RESPONDENT(S)** : M/s AL Housing Pvt Ltd & 5 Others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1 HEMA SRINIVASAN  
MOHAMED JAVED SHERIF  
FOR S ESHWAR  
98406 82110

COUNSEL FOR RESPONDENTS



2. Rohan Rajasekaran  
Jr.  
Rajagopal & Ragunathan  
Advocate  
7358315582

Counsel for  
Petitioner 1-5



**ORDER**

M/s. Rohan Rajasekaran, Rajagopal & Ragunathan, counsel representing petitioner present. Ms. Hema Srinivasan, Mr. Mohamed Javed Sherif, counsel representing Respondents Present. Counsel for petitioner reported ready to submit documents but the respondents counsel stated that some documents were filed by the other side in connection with the matter only two days ago, for which he sought time for filing a reply. Time extended at request. Put up on 22.02.2017 at 10.30 A.M.

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**